

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 6135 - JK (LD) of 2025
DATED:- 21 - 05 - 2025

Sanction is hereby accorded to the appointment of Officer's of Industries and Commerce Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

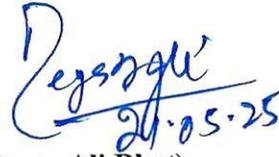
By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 21.05.2025

No:-LAW-OIC/05/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Government , Industries and Commerce Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No. 6135 - JK(LD) of 2025 dated 21.05.2025.

S.No	Title of the case	Name of OIC
1.	Wp(C) No. 609/2025-Titled K.P. Paper Mills V/s UOI & Ors.	(Sh. Mushtaq Ahmed Choudhary), JKAS General Manager DIC, Kathua. Email ID: dicKathus2@gmail.com Mob. No. 9469213071
2.	Wp(C) No. 945/2024-Titled Aegious Poly Films Pvt. Ltd. V/s UT of J&K & Others.	(Sh. Mushtaq Ahmed Choudhary), JKAS General Manager DIC, Kathua. Email ID: dicKathus2@gmail.com Mob. No. 9469213071
3.	Wp(C) No. 17/2024-Titled M/s Tanish Industries V/S UT of J&K & Ors.	(Sh. Mushtaq Ahmed Choudhary), JKAS General Manager DIC, Kathua. Email ID: dicKathus2@gmail.com Mob. No. 9469213071
4.	Wp(C) No. 18/2024-Titled M/s Kaka Bat Factory V/S UT of J&K & Ors.	(Sh. Mushtaq Ahmed Choudhary), JKAS General Manager DIC, Kathua. Email ID: dicKathus2@gmail.com Mob. No. 9469213071
5.	Wp(C) No. 2708/2024-Titled Rohit Choudhary V/S UT of J&K & Ors.	(Sh. Mushtaq Ahmed Choudhary), JKAS General Manager DIC, Kathua. Email ID: dicKathus2@gmail.com Mob. No. 9469213071
6.	Wp(C) No. 2714/2024-Titled	(Sh. Mushtaq Ahmed Choudhary), JKAS General Manager DIC, Kathua. Email ID: dicKathus2@gmail.com Mob. No. 9469213071
7.	Wp(C) No. 99/2024-Titled M/s Radha Krishan Masala V/s UT of J&K & Ors.	(Sh. Mushtaq Ahmed Choudhary), JKAS General Manager DIC, Kathua. Email ID: dicKathus2@gmail.com Mob. No. 9469213071
8.	Wp(C) No. 845/2024-Titled Shiv Ram V/s UT of J&K & Ors.	(Sh. Abhishek Abrol), JKAS General Manager DIC, Jammu Email ID: gmdicjammu@gmail.com
9.	Wp(C) No. 844/2024-Titled Bodh Raj & Ors V/S UT of J&K & Ors.	(Sh. Abhishek Abrol), JKAS General Manager DIC, Jammu Email ID: gmdicjammu@gmail.com
10.	Wp(C) No. 557/2024-Titled Sanjay Kumar V/S UT of J&K & Ors.	(Sh. Abhishek Abrol), JKAS General Manager DIC, Jammu Email ID: gmdicjammu@gmail.com
11.	Wp(C) No. 1047/2023-Titled Tarsem Raj & Ors V/S UT of J&K & Ors.	(Sh. Gurpreet Singh), JKAS, General Manager, DIC, Samba . Email ID: generalmanagerdicamba@gmail.com Mob. No. 9419121365
12.	Wp(C) No. 538/2024 Ankush Kumar & Ors V/S UT of J&K & Ors.	(Sh. Gurpreet Singh), JKAS, General Manager, DIC, Samba . Email ID: generalmanagerdicamba@gmail.com Mob. No. 9419121365
13.	WP©.No. /2022 titled Ravinder Dhotra V/s UT of J&K & Ors	(Sh. Abhishek Abrol), JKAS General Manager DIC, Jammu Email ID: gmdicjammu@gmail.com
14.	WP©.No. 1123/2025 titled M/s Simmon Fabricators V/s UT of J&K & Ors	(Sh. Gurpreet Singh), JKAS, General Manager, DIC, Samba . Email ID: generalmanagerdicamba@gmail.com Mob. No. 9419121365

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15.	C.P.No.40/2025 Titled Sushma Kumar i V/S Industries & Commerce Department	(Sh. Abhishek Abrol), JKAS General Manager DIC, Jammu Email ID: gmdicjammu@gmail.com
16.	WP(C).No /2025 titled Mohd Bashrat V/s J&K Bank Ltd.& Ors.	Ravinder Kumar Anand G.M DIC, Ramban Email ID gmdicramban@gmail.com
17.	M/s J&K Integrated Textile Park Ltd, V/s UT of J&K & Ors.	(Sh. Mushtaq Ahmed Choudhary), JKAS General Manager DIC, Kathua. Email ID: dicKathus2@gmail.com Mob. No. 9469213071

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